

have been sanctioned with 12½ per cent subsidy under Centrally Sponsored Scheme for Development of aquaculture; and

7. Under the Centrally Sponsored Scheme of Integrated Development of Brackish water Fish Farms, one Brackish water Fish Farmers' Development Agency and two brackish water prawn/fish farm projects have also been sanctioned with 12½ per cent and 50 per cent subsidy respectively.

(c) Under the scheme of National Programme for Fish Seed Development 70 per cent Central assistance is provided in the form of loan for setting up 2 fish seed hatcheries with a production capacity of 20 million seed/annum.

Computers in EPF Organisation

132. SHRI V. TULSIRAM: Will the Minister of LABOUR be pleased to state:

(a) whether there is a proposal under consideration of the Union Government to instal computers in all the Regional Offices of the Employees Provident Fund Organisation in the country;

(b) if so, the details thereof;

(c) the time by which these computers are expected to be set up; and

(d) the extent to which the subscribers will be benefited for the proper and up-to-date maintenance of their provident fund accounts?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) It has been decided to introduce computer-based accounting system in the Regional Office, Delhi, of the Employees' Provident Fund Organisation, in addition to the manual system of maintenance of accounts, on an experimental basis. The question of introduction of computer-based accounts maintenance

system in other Regional offices will be decided after analysing the results of the experiment.

(b) At present 14 data entry machines have been installed in the Regional Office, Delhi. The actual computer processing of this data is being done by the Computer Maintenance Corporation of India.

(c) As the matter is now at an experimental stage it is premature to indicate any time frame for installation of computers in the Regional Offices of the E.P.F. Organisation.

(d) Introduction of computerised system of accounts in the E.P.F. Organisation will help in the up-to-date maintenance of E.P.F. accounts; issue of annual statements of accounts to the subscribers; expeditious settlement of Provident Fund claims; and expeditious disposal of applications for advances and other benefits under the different Schemes of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

new Agricultural Universities

133. SHRI V. TULSIRAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the number of existing agricultural universities is adequate considering the requirements of predominantly agriculturist population in the country;

(b) if not, whether Union Government propose to set up more such universities in States and where it is not possible to establish a new university, to set up agriculture facilities in existing general universities; and

(c) the number of such universities/faculties proposed to be set up in Andhra Pradesh during the Seventh Plan?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF

AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The number of existing Agricultural Universities is adequate except for the North Eastern Hill Region where a Central Agricultural University is proposed for establishment during the Seventh Plan.

(b) No, Sir.

(c) Question does not arise.

Accident of Air India Jumbo-Jet at Kennedy Airport

134. SHRI SUBHASH YADAV:
SHRI MANIK REDDY:
SHRI M. RAGHUMA REDDY:
SHRI DHARAM PAL SINGH MALIK:
SHRI PRAKASH CHANDRA:
DR. B.L. SHAILESH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that an Air India Jumbo-Jet hit another plane at New York's John F. Kennedy Airport, while taxiing for take-off for London on 14 June 1987;

(b) if so, the estimated loss suffered;

(c) whether any inquiry has since been made; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER):

(a) Yes, Sir.

(b) An expenditure of US \$1575 was incurred on minor repairs to the Aircraft and approx. US\$ 34,500 was incurred for providing hotel accommodation etc to passengers and crew due to delay in the flight.

(c) and (d). The inquiry into the incident has indicated the cause of the incident as follows:

(i) The wrong turn made by the pilot of the NASA aircraft in the first instance when coming out of the GAT terminal.

(ii) Not being aware that he had stopped at an information sign and not at a stop sign.

Decline in Pulses Output

135. SHRI SUBHASH YADAV:
SHRI MOHD. MAHFOOZ ALI KHAN:
SHRI MANIK REDDY:
SHRI M. RAGHUMA REDDY:
SHRI DHARAM PAL SINGH MALIK:
DR. V. VENKATESH:
SHRI VAKKOM PURUSHOTHAMAN
SHRI PRAKASH CHANDRA:
SHRI BHADRESHWAR TANTI:
SHRI MOHANBHAI PATEL:
SHRI AMARSINH RATHAWA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a gradual decline in the production and area under cultivation of pulses in the country;

(b) if so, the details thereof for the last five years, year-wise,

(c) the reasons for the declining trend; and

(d) the steps taken and the funds allocated to boost the production of pulses to meet the requirements?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) Table below gives area and production of total pulses in the country during the last five years ending 1985-86:-